

(b) whether the scheme has been formulated after discussions between the Steel Authority of India and the representatives of the consuming industries; and

(c) if so, the details thereof;

THE MINISTER OF STEEL AND MINES (SHRI M.L. FOTEDAR): (a) A scheme for supply of HR coils and skelp in a timebound manner has been announced by Steel Authority of India Ltd. (SAIL).

(b) Yes, Sir.

(c) Under the Scheme the requirements of consumers will be met through a combination of indigenous production and imports based on the quarterly demand registered with SAIL. Consumers would have the option of accepting indigenous material or imported material or both. The distribution of the material would be done in terms of the distribution guidelines.

[*Translation*]

#### Amount Allocated to Uttar Pradesh Under RLEGP

1841. SHRI HARISH RAWAT: Will the Minister of AGRICULTURE be pleased to state the amount allocated so far to Uttar Pradesh in the current year under Rural Landless Employment Guarantee Programme?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY): An amount of Rs. 10,600 lakhs in cash has been allocated to Uttar Pradesh during the year 1988-89 under Rural Landless Employment Guarantee Programme. Over and above the cash funds, 80900 M.T. of additive foodgrains valuing Rs. 1375.59 lakhs (at subsidised rates) have been allocated to the

State during the current year under the Programme.

[*English*]

#### Regularisation of Encroachments in Catchment Areas

1842. SHRI SRIKANTHA DATTA NARASIMHA RAJA WADIYAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the loss of irrigated area under existing tanks in South India is higher than what is newly added;

(b) whether the encroachments in the catchment areas of thousands of tanks has been regularised;

(c) whether the extension of agriculture to catchment areas has damaged or destroyed all the mechanism built in the catchment to prevent the flow of silt into the tanks; and

(d) if so, the steps taken to prevent extension of agriculture in catchment areas?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) The available and compiled data for the period 1980-81 to 1984-85 does not show any loss in irrigated areas under tanks, excepting normal yearly fluctuations.

(b) Information is being collected from Andhra Pradesh, Tamil Nadu, Karnataka and Kerala.

(c) and (d). The effect of extension of agriculture in the catchments of the tanks on the mechanism built in to prevent silt will depend on the protection and management level of the areas brought under agriculture.